

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 107  
(IB)-1462/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Royale Resinex Pvt. Ltd. **....Applicant**

Vs.

Greotech Telecom Technologies Pvt. Ltd. **....Respondent**

**Order delivered on 25.10.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Gourav Arora, Adv.  
For the Respondent : Mr. Arun Srivastava, Adv.

**ORDER**

Learned counsel for the applicant states that rejoinder is filed yesterday but the same has not come to the Court file.

List on 26.11.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh